

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 16-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Prem Malhotra, AOR

Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Sneh Vardhan, Adv.
Mr. Vaibhav Singh, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Ruchira Goel, AOR
Mr. Rishi Sehgal, AOR

Mr. Ambhoj Kumar Sinha, AOR
Ms. Praanjala Awana, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 12.08.2026.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR